GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:5833
ANSWERED ON:11.05.2012
TRAINING PROGRAMME FOR ELECTED PANCHAYAT REPRESENTATIVES
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Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the current training programmes for elected panchayat representatives have been able to achieve 100 per cent coverage;
- (b) if not, the reasons therefor alongwith the number of representatives benefited from the programme during each of the last three years, State/UT-wise;
- (c) whether there is any review mechanism in place to monitor the progress of the schemes;
- (d) if so, the details thereof indicating the shortcomings noticed therein and remedial measures taken thereon;
- (e) whether the Government is considering the public-private-partnership model for training of the representatives, if so, the details thereof;
- (f) the steps taken by the Government to ensure 100 per cent training coverage and quality assurance in a time bound manner; and
- (g) the reaction of the Government to increase the Central share under the said programmes alongwith the details and present status thereof?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a) & (b): Financial assistance is provided to States / UTs for conducting training programmes for Panchayat Elected Representatives (ERs) and Panchayat functionaries in the schemes implemented by Ministry of Panchayati Raj (MoPR) namely Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA), Rashtriya Gram Swaraj Yojana (RGSY) and Backward Region Grant Fund (BRGF). The details about the numbers of ERs and officials trained during the last three years in different States / UTs, are at Annex.
- (c) & (d): MoPR monitors training programmes through progress reports, utilisation certificates, audit reports, periodic communications and meetings, workshops etc. The training modules are revised from time to time by States Institutes of Rural Development (SIRDs). An online system of monitoring of physical and financial progress is also in place for this purpose.
- (e) to (g): For training activities for ERs and Panchayat functionaries, under BRGF and RGSY, the funds are directly released to the State Governments and / or SIRDs etc. State Governments / SIRDs associate professional agencies to augment their capacities as per their need. MoPR has organized workshops, meetings etc., with States for enhancement of quality and coverage of training. No final decision about allocations for the Twelfth Plan has been taken.